

10/2023

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, ^{26/7} July, 2023

S.O 399 In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Doda.

S.No	Name of the Officer Mr./ Ms	Designation
1.	Afsha Afreen	Tehsildar Doda
2.	Umar Jahanzeb	Tehsildar, Bhaderwah
3.	Anoop Kumar	BDO, Bhaderwah,
4.	Dr. Sanjat Bharadwaj	BDO Assar
5.	Abhilash Sharma	BDO, Bhagwah
6.	Mahesh Chander	BDO Bhalla
7.	Sunil Kumar	BDO Hqr. Doda.
8.	Shabir Ahmad	BDO Chiralla
9.	Liyaaqat Ali	BDO Changa
10.	Chandan Manhas	BDO Gundna
11.	Om Prakash Khokar	BDO Jakyas

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 26-07-2023

No. Law/Powr/15/2022-10

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Administrative Secretary, Revenue Department.
- 4) District Magistrate, Doda. This is with reference to his letter No.1591-92/DM/Doda, dated 26-07-2023..
- 5) Concerned Officer(s) for compliance.
- 6) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website.
- 9) Concerned file.

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A